

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16724/2025 BLAPL/5824/2025	MADHUSUDAN HARIJAN @ MADHU VS STATE OF ODISHA	AMIT BISWAL VS	BOIPARIGUDA /46 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000015/2024
2	D-BLAPL/16776/2025 BLAPL/5843/2025	BARTHALAMI DIGAL @ BARTHALAM VS STATE OF ODISHA	NALINI KANTA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2025
3	D-BLAPL/15714/2025 BLAPL/5844/2025	BIBHIN KUMAR PATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /58 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000421/2025
4	D-BLAPL/15952/2025 BLAPL/5845/2025	KALIA @ SAMARENDRA PANIGRAHI VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /304 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000638/2025
5	D-BLAPL/16982/2025 BLAPL/5846/2025	BISWAJIT NAIK @ JIBAN NAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /308 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000025/2025
6	D-BLAPL/16494/2025 BLAPL/5847/2025	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /564 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001137/2024
7	D-BLAPL/16897/2025 BLAPL/5848/2025	SAHADEB KARANGIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /17 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000073/2025
8	D-BLAPL/17149/2025 BLAPL/5849/2025	GUDDU KUMAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALUGAON P.S. /118 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000262/2025
9	D-BLAPL/16875/2025 BLAPL/5850/2025	SAMARU SETHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000088/2025
10	D-BLAPL/16593/2025 BLAPL/5851/2025	GURU GOLARY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /177 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000195/2023
11	D-BLAPL/16914/2025 BLAPL/5852/2025	MANSIKA KORI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /237 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000035/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/16979/2025 BLAPL/5853/2025	PABITRA SAMAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TALCHER TOWN /142 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000293/2025
13	D-BLAPL/16072/2025 BLAPL/5854/2025	ARJUN HIMAT PATIL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2023
14	D-BLAPL/17223/2025 BLAPL/5855/2025	MUKUNDA BAG VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /143 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000203/2025
15	D-BLAPL/16462/2025 BLAPL/5856/2025	ASHISH KUMAR DHAL @ ASISH KUMAR DHAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /27 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000058/2025
16	D-BLAPL/14953/2025 BLAPL/5857/2025	NANDA @ DUSHMANTA MANIA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000106/2023
17	D-BLAPL/15529/2025 BLAPL/5858/2025	BADAL @ BELALASEN PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KHANDAPARA /113 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000108/2025
18	D-BLAPL/16464/2025 BLAPL/5859/2025	KIRTIKESHARI MISHRA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /34 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000094/2025
19	D-BLAPL/15841/2025 BLAPL/5860/2025	BHAGIRATHI BHATT VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SPL.TASK FORCE /14 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000218/2022
20	D-BLAPL/16095/2025 BLAPL/5861/2025	DHARMENDRA SAGAR @ RAJA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BAREIPALI /2 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000016/2025
21	D-BLAPL/17190/2025 BLAPL/5862/2025	SAMIYA RANJAN PRADHAN VS STATE OF ODISHA	ROHIT KUMAR5 SUNA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000012/2025
22	D-BLAPL/16282/2025 BLAPL/5863/2025	NABA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /85 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000032/2025
23	D-BLAPL/16510/2025	MUKESH PRADHAN @ BABUL	RAMA KRISHNA NAIK	BANKI /467 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5864/2025	VS STATE OF ODISHA	VS	2ND A.D.J.,CUTTACK(Cuttack) ST/0000098/2024
24	D-BLAPL/16516/2025 BLAPL/5865/2025	GANESH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAPUR /8 /2025 A.D.J.,NAYAGARH(Nayagarh) TR/0000032/2025
25	D-BLAPL/17229/2025 BLAPL/5866/2025	MANORANJAN ROUL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000013/2025
26	D-BLAPL/16538/2025 BLAPL/5867/2025	DEBA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /57 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000066/2022
27	D-BLAPL/17234/2025 BLAPL/5868/2025	SOUMYA RANJAN MAHARANA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000012/2025
28	D-BLAPL/16278/2025 BLAPL/5869/2025	SANGRAM TRIPATHY VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000009/2025
29	D-BLAPL/13990/2025 BLAPL/5870/2025	KISHOR BHUE @ BHOI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	RENGALI /255 /2024 DISTRICT AND SESSIONS JUDGE,JHARASCOLE CT/0000025/2025
30	D-BLAPL/17003/2025 BLAPL/5871/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000006/2025
31	D-BLAPL/16284/2025 BLAPL/5872/2025	MD. HASIM @ BABU VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /66 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000404/2025
32	D-BLAPL/15391/2025 BLAPL/5873/2025	LOVE KUMAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000005/2025
33	D-BLAPL/16578/2025 BLAPL/5874/2025	N. RABINDRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /368 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001029/2025
34	D-BLAPL/15637/2025 BLAPL/5875/2025	SARAT KUMAR MAJHI VS	SOUMYA JYOTI BISWAL VS	GUNUPUR /22 /2025 A.D.J., GUNUPUR(Rayagada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/16784/2025 BLAPL/5876/2025	STATE OF ODISHA SIBA PRASAD SAHU VS	GAJENDRANATH ROUT VS	CT/0000009/2025 SATYABADI /119 /2025 J.M.F.C. (II), PURI(Puri) GR/0000272/2025
36	D-BLAPL/16191/2025 BLAPL/5877/2025	STATE OF ODISHA PURNA PRADHAN VS	SHIBANI SHANKAR PRADHAN VS	BOUDH /246 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000065/2023
37	D-BLAPL/16582/2025 BLAPL/5878/2025	STATE OF ODISHA BULCHAN DIGAL VS	SANJIB KUMAR BHANJADEO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
38	D-BLAPL/16223/2025 BLAPL/5879/2025	STATE OF ODISHA KANHA JENA @ KALIA VS	PURNA CHANDRA MOHARANA VS	2(A)CC/0000014/2025 DHUSURI /343 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B
39	D-BLAPL/16883/2025 BLAPL/5880/2025	STATE OF ODISHA L SANKAR RAO @ LOPINTI SANKAR RAO VS	SAUBHAGYA KETAN NAYAK VS	JARADA /119 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000198/2025
40	D-BLAPL/17148/2025 BLAPL/5881/2025	STATE OF ODISHA JAYA @ DILLIP BEHERA VS	AMULYA RATNA PANDA VS	KHANTAPADA /97 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar)
41	D-BLAPL/16249/2025 BLAPL/5882/2025	STATE OF ODISHA HEMANTA JENA @ LITU VS	AJAYA KUMAR ROUT VS	CT/0000267/2025 BALASORE SADAR /215 /2020 3RD ADDL DISTRICT JUDGE, BALASOR
42	D-BLAPL/16585/2025 BLAPL/5883/2025	STATE OF ODISHA MARIYAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	ST/0000122/2022 //0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
43	D-BLAPL/16259/2025 BLAPL/5884/2025	STATE OF ODISHA DHRUBAPADA PAIKARAY VS	SAROJ KUMAR DASH VS	2(A)CC/0000015/2025 //0 J.M.F.C.,KHURDA(Khordha)
44	D-BLAPL/16402/2025 BLAPL/5885/2025	STATE OF ODISHA SUDHANSU SEKHAR DAS VS	PRASANT KUMAR NANDA VS	2(A)CC/0000068/2025 SAHID NAGAR P.S. /149 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha)
45	D-BLAPL/17199/2025 BLAPL/5886/2025	STATE OF ODISHA SUSANTA KUMAR SAHOO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	CT/0000309/2024 KHUNTUNI /64 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000188/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/17152/2025 BLAPL/5887/2025	RAJA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /428 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE/GR/0001091/2025
47	D-BLAPL/16580/2025 BLAPL/5888/2025	BIBHUTI BEHERA @ BUDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /560 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000087/2024
48	D-BLAPL/16522/2025 BLAPL/5889/2025	DEEPAK PATRA @ DIPU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /97 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000513/2025
49	D-CMP/23116/2025 CMP/852/2025	MANINDRA KUMAR PANI VS STATE OF ODISHA	APARESH BHOI VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali) CS/0000030/2024
50	D-CMP/22461/2025 CMP/853/2025	SUBRAT TRIPATHY VS NIROD NALINI MOHANTY	AMIT PRASAD BOSE VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000402/2023
51	D-CMP/22869/2025 CMP/854/2025	ABHIMANYU BEHERA VS NARANA MAJHI	APARESH BHOI VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadrakali) CS/0000021/2022
52	D-CONTC/15526/2025 CONTC/2450/2025	ILLARANI SAHU VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// () //
53	D-CONTC/15689/2025 CONTC/2451/2025	PRAHARAJ MAJHI VS RATNAKAR SAHOO,PROJECT DIRECTOR,, DIST. RURAL DEVELOPMENT AGENCY, NABARANGPUR	ADV. VS	// () //
54	D-CONTC/19451/2025 CONTC/2452/2025	BIRENDRA KUMAR MAHAPATRA VS DATTATRAYA BAHU SAHEB SHINDE,IAS	ADV. VS	// () //
55	D-CRLA/14774/2025 CRLA/651/2025	SUSANTI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /86 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khorda) TR/0000035/2025
56	D-CRLA/14918/2025 CRLA/652/2025	MEGHUNATHA MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /295 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000119/2022
57	D-CRLMA/14572/2025	BAPUNI NAYAK	ADV.	KHAJURIPADA /28 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/81/2025	VS STATE OF ODISHA	VS	() //
58	D-CRLMA/16621/2025 CRLMA/82/2025	PRASHANT SETHI VS STATE OF ODISHA	SURAJ MOHANTY VS	PHIRINGIA /8 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000460/2025
59	D-CRLMC/17107/2025 CRLMC/2002/2025	ABANTI DAS MOHAPATRA VS ARPITA MOHARANA	BISHNU PRASAD RATH VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000207/2019
60	D-CRLMC/13889/2025 CRLMC/2003/2025	OLA MALLIK @ RAMESH MALLIK VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BRAHMAGIRI /107 /2016 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000831/2016
61	D-CRLMC/14418/2025 CRLMC/2004/2025	JITU @ SURYAKANTA SAMAL VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	MAHILA P.S.(BBSR) /63 /2014 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000106/2014
62	D-CRLMC/17114/2025 CRLMC/2005/2025	ARUN KUMAR SAHANI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LAXMISAGAR P.S. /230 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000463/2025
63	D-CRLMC/16319/2025 CRLMC/2006/2025	SUDHANSU KUMAR SAHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ANGUL TOWN /210 /2007 C.J.M.,ANGUL(Anugul) CT/0001173/2007
64	D-CRLMC/16482/2025 CRLMC/2007/2025	SUBASH BEHERA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	AIR FIELD P.S. /81 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000243/2023
65	D-CRLMC/16937/2025 CRLMC/2008/2025	SIVA NAYAK@SIBA NAYAK VS UNION OF INDIA	SUSHANTA KUMAR MOHANTY VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000008/2018
66	D-CRLMC/17025/2025 CRLMC/2009/2025	HARICHANDRA MAHAPATRA @ HARISH CHANDRA MAHAPATRA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BARGARH /391 /2018 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000025/2018
67	D-CRLMC/17027/2025 CRLMC/2010/2025	SAROJ SAHU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BARANGA /446 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000084/2024
68	D-CRLMC/16021/2025 CRLMC/2011/2025	PRADEEP KUMAR DASH VS	SATYA NARAYAN BHRAMAR RAY VS	JAJPUR ROAD /152 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/17098/2025 CRLMC/2012/2025	STATE OF ODISHA MAHESWAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	CT/0000395/2023 BHUBANESWAR VIGILANCE /46 /2007 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000004/2014
70	D-CRLMC/16376/2025 CRLMC/2013/2025	DILLIP KUMAR GUPTA@DILLIP GUPTA VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack)
71	D-CRLMC/17181/2025 CRLMC/2014/2025	STATE OF ODISHA MUSARAF KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ICC/0000247/2019 HARICHANDANPUR /44 /2023 J.M.F.C.,KEONJHAR(Kendujhar)
72	D-CRLMC/14116/2025 CRLMC/2015/2025	STATE OF ODISHA PRADEEP KUMAR SAMANTRA @ PRADIP SAMANTARA VS STATE OF ODISHA	SAILABALA JENA VS	GR/0000198/2023 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002081/2023
73	D-CRLMC/16395/2025 CRLMC/2016/2025	STATE OF ODISHA DILLIP KUMAR GUPTA @ DILLIP GUPTA VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack)
74	D-CRLMC/11725/2025 CRLMC/2017/2025	STATE OF ODISHA SIDHARTH DAS VS STATE OF ODISHA	ANJAN PATNAIK VS	ICC/0000246/2019 / /0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000162/2024
75	D-CRLMC/15801/2025 CRLMC/2018/2025	STATE OF ODISHA ABU @ ABUBAKAR KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /204 /2022 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001494/2022
76	D-CRLMC/11836/2025 CRLMC/2019/2025	STATE OF ODISHA PIYUSH MRIG VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	CAPITAL P.S. /245 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000637/2023
77	D-CRLMC/17127/2025 CRLMC/2020/2025	STATE OF ODISHA BIPRA@BIPAR NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	RASOL /97 /2015 S.D.J.M.,HINDOL(Dhenkanal) GR/0000281/2015
78	D-CRLMC/15862/2025 CRLMC/2021/2025	STATE OF ODISHA SAROJ KUMAR KHUNTIA @ SAROJ KHUNTIA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	CHANDAKA P.S. /237 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001312/2024
79	D-CRLMC/13938/2025 CRLMC/2022/2025	STATE OF ODISHA SUJATA MISHRA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NIRAKARPUR /100 /2024 J.M.F.C,TANGI(Khordha) GR/0000284/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/17255/2025 CRLMC/2023/2025	TAPAS KUMAR MAHAPATRA @ TAPASH KUMAR MAHAPATRA VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	MAHILA P.S.(BBSR) /69 /2024 S.D.J.M.,KHURDA(Khordha) CT/0000637/2024
81	D-CRLMC/16887/2025 CRLMC/2024/2025	DAMODAR MURMU VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /4 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000002/2014
82	D-CRLMC/15694/2025 CRLMC/2025/2025	RAGHUNATH SAMAL VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000023/2025
83	D-CRLMC/16274/2025 CRLMC/2026/2025	UMAKANTA BATKAR VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /60 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000046/2024
84	D-CRLMP/16693/2025 CRLMP/689/2025	DAMAYANTI DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 (//
85	D-CRLMP/15869/2025 CRLMP/690/2025	PURNA KOLHO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BAHALDA /62 /2025 (//
86	D-CRLMP/17075/2025 CRLMP/691/2025	PRAVA RANJAN MISHRA VS ADDL. DIRECTOR GENERAL OF POLICE, CUTTACK	CHINMAYA KUMAR NAYAK VS	//0 (//
87	D-CRLREV/15304/2025 CRLREV/286/2025	CHANDU HANSDAH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BISOI /64 /2025 P.M.J.J.B, MAYURBHANJ, BARIPADA(M JJC/0000023/2025
88	D-CRLREV/14440/2025 CRLREV/287/2025	BABY KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /630 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000019/2025
89	D-CRLREV/15542/2025 CRLREV/288/2025	BIJAYA KUMAR AGRAWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	LACHHIPUR /20 /2025 J.M.F.C.,RAMPUR(Sonepur) CMC/0000006/2025
90	D-RPFAM/22290/2025 RPFAM/159/2025	MANAS K.M AGRAWAL VS SUNAYANA AGARWAL	BIDYADHAR MANSING VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000147/2020
91	D-RVWPET/19852/2025	M/S HOTEL SEA POINT PVT. LTD., BBSR	SAURENDRA RAUTRAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/149/2025	VS M/S BLUELINE RESORTS PVT. LTD.,BBSR	VS	0 //
92	D-RVWPET/19209/2025 RVWPET/150/2025	ANIL KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
93	D-WA/23112/2025 WA/936/2025	ANJANA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
94	D-WP(C)/20043/2025 WP(C)/15904/2025	SHANTILATA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
95	D-WP(C)/20679/2025 WP(C)/15905/2025	BALASORE DISTRICT COOPERATIVE CENTRAL BANK EMPLOYEES UNION VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR	NIRANJAN BISWAL VS	// 0 //
96	D-WP(C)/21257/2025 WP(C)/15906/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
97	D-WP(C)/22752/2025 WP(C)/15907/2025	G.MOHAN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
98	D-WP(C)/22967/2025 WP(C)/15908/2025	UPENDRA KUMAR PANDA VS DEAN AND PRINCIPAL, M.K.C.G.MEDICAL COLLEGE , BERHAMPUR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
99	D-WP(C)/22283/2025 WP(C)/15909/2025	GANAPATI SAHU VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
100	D-WP(C)/23021/2025 WP(C)/15910/2025	BIJAYA KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
101	D-WP(C)/23005/2025 WP(C)/15911/2025	SATISH KUMAR ISHWARDAS GAJBHIYE (IPS) VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
102	D-WP(C)/21819/2025 WP(C)/15912/2025	BIDHU BHUSAN GOUDA VS	RAJIB LOCHAN PATTNAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
103	D-WP(C)/22267/2025 WP(C)/15913/2025	ORISSA INSTITUTRE OF ENGINEERING AND TECHNOLOGY, PATIMAL, DHENKANAJATI KESHARI KHUNTIA VS	VS	// 0
		STATE OF ODISHA		//
104	D-WP(C)/22897/2025 WP(C)/15914/2025	SUBHASHREE HOTA VS	PRIYA RANJAN SINGH VS	// 0
		STATE OF ODISHA		//
105	D-WP(C)/22864/2025 WP(C)/15915/2025	PRAMOD KUMAR BEHERA @ PRAMOD BEHERA VS	LAXMAN BHAI VS	// 0
		COLLECTOR CUM DIST.MAGISTRATE, CUTTACK		//
106	D-WP(C)/23000/2025 WP(C)/15916/2025	DEEPAK KUMAR PRADHAN VS	SOUBHAGYA SWAIN VS	// 0
		STATE OF ODISHA		//
107	D-WP(C)/21536/2025 WP(C)/15917/2025	KIRTY MOYI RATH VS	MRUTYUNJAYA BISOI VS	// 0
		STATE OF ODISHA		//
108	D-WP(C)/22132/2025 WP(C)/15918/2025	SUBASH CHANDRA BISWAL VS	MANORANJAN PADHI VS	// 0
		STATE OF ODISHA		//
109	D-WP(C)/22998/2025 WP(C)/15919/2025	RINA NAYAK VS	ITISHREE TRIPATHY VS	// 0
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BBSR		//
110	D-WP(C)/23092/2025 WP(C)/15920/2025	M/S SAMEERS ENGINEERS, KEONJHAR VS	DILLIP KUMAR PATTANAYAK VS	// 0
		THE DEPUTY COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, KEONJHAR		//
111	D-WP(C)/23034/2025 WP(C)/15921/2025	SANTOSH KUMAR KAR VS	ANJAN KUMAR BISWAL VS	// 0
		STATE OF ODISHA		//
112	D-WP(C)/22149/2025 WP(C)/15922/2025	PRAHALLAD DAS VS	SK. ZAFARULLA VS	// 0
		STATE OF ODISHA		//
113	D-WP(C)/23072/2025 WP(C)/15923/2025	DR. PRAMOD KUMAR DEBTA VS	DURGESH NARAYAN RATH VS	// 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/20391/2025 WP(C)/15924/2025	NIRMALJEET GULZAR PADHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
115	D-WP(C)/20476/2025 WP(C)/15925/2025	MIR NAIBA ALLI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
116	D-WP(C)/21974/2025 WP(C)/15926/2025	PRADEEP NAIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
117	D-WP(C)/23082/2025 WP(C)/15927/2025	BHARAT CHANDRA BEHERA VS DEPUTY REGISTRAR, COOPERATIVE SOCIETIES, CUTTACK	SHAKTI DATTA TRIPATHY VS	// 0 //
118	D-WP(C)/22136/2025 WP(C)/15928/2025	SNEHASIS DASH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
119	D-WP(C)/22364/2025 WP(C)/15929/2025	ANANDINI BAGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
120	D-WP(C)/23121/2025 WP(C)/15930/2025	NIRANJAN SHARMA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
121	D-WP(C)/22943/2025 WP(C)/15931/2025	SADHU CHARAN PARIDA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
122	D-WP(C)/23019/2025 WP(C)/15932/2025	THE ASKA CO OPERATIVE CENTRAL BANK LTD., GANJAM VS THE ASKA CENTRAL MULTIPURPOSE CO OPERATIVE SOCIETY LTD., GANJAM	BAIJAYANTI MOHANTY VS	// 0 //
123	D-WP(C)/22623/2025 WP(C)/15933/2025	GRAMESWAR MAHADEV VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
124	D-WP(C)/22896/2025 WP(C)/15934/2025	RAJKUMARI TIRKEY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
125	D-WP(C)/23006/2025	M/S. TANSAM ENGINEERING AND CONSTRUCTION COMPANY, ROURKELA	MADHAB LAL AGARWAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15935/2025	VS THE COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	VS	0 //
126	D-WP(C)/22944/2025 WP(C)/15936/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
127	D-WP(C)/23074/2025 WP(C)/15937/2025	BIJAY DASH @ BIJAY KETAN DASH VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
128	D-WP(C)/22914/2025 WP(C)/15938/2025	VICTIM/INFORMANT VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
129	D-WP(C)/23080/2025 WP(C)/15939/2025	DR. TANKADHAR MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
130	D-WP(C)/23050/2025 WP(C)/15940/2025	COLLEGE OF PHARMACEUTICAL SCIENCES, GANJAM VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
131	D-WP(C)/22994/2025 WP(C)/15941/2025	LIFE INSURANCE CORPORATION OF INDIA, MUMBAI VS INSURANCE OMBUDSMAN, BBSR	SRINIBASH SATAPATHY VS	// 0 //
132	D-WP(C)/22987/2025 WP(C)/15942/2025	AMIYA KUMAR SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
133	D-WP(C)/21717/2025 WP(C)/15943/2025	RATIKANTA SENAPATI VS R.T.O., BARBIL, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
134	D-WP(C)/23056/2025 WP(C)/15944/2025	SWAGATIKA BISWAL VS PRINCIPAL COMMISSIONER, CT AND GST, CUTTACK	MANAS ANKIT BOHIDAR VS	// 0 //
135	D-WP(C)/21718/2025 WP(C)/15945/2025	RAKESH KUMAR PANDA VS R.T.O.ROURKELA, SUNDERGARH	BRAJA MOHAN SARANGI VS	// 0 //
136	D-WP(C)/22841/2025 WP(C)/15946/2025	UMASHANKAR PROJECTS PVT. LTD., ROURKELA VS	SIDDHARTHA SAMAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/23093/2025 WP(C)/15947/2025	CHAIRMAN AND MANAGING DIRECTOR, STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI M/S KAMALAKANTA DAS, BALASORE VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// // 0 //
138	D-WP(C)/22677/2025 WP(C)/15948/2025	CHANDRADHOJA SAHOO VS STATE OF ODISHA	SUNKUR SUDHAKAR RAO VS	// 0 //
139	D-WP(C)/23138/2025 WP(C)/15949/2025	SUJIT KUMAR SENAPATI VS ICICI BANK LIMITED,GUJARAT	DIPTI RANJAN MOHAPATRA VS	// 0 //
140	D-WP(C)/22847/2025 WP(C)/15950/2025	JAI GOSAI AGRO FOODS PVT. LTD., ROURKELA VS CHAIRMAN AND MANAGING DIRECTOR, STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI	SIDDHARTHA SAMAL VS	// 0 //
141	D-WP(C)/22917/2025 WP(C)/15951/2025	M/S. ODISHA FOREST DEVELOPMENT CORPORATION LTD., BBSR VS COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), CUTTACK	RAMESH SAHOO VS	// 0 //
142	D-WP(C)/23058/2025 WP(C)/15952/2025	DR. AMITAV PANIGRAHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
143	D-WP(C)/23001/2025 WP(C)/15953/2025	DR. ARUNA KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
144	D-WP(C)/23126/2025 WP(C)/15954/2025	SASMITA ROUSTRAY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
145	D-WP(C)/21719/2025 WP(C)/15955/2025	SRIMANTA DAS VS R.T.O.ROURKELA, SUNDERGARH	BRAJA MOHAN SARANGI VS	// 0 //
146	D-WP(C)/23079/2025 WP(C)/15956/2025	SUNIL KUMAR AGRAWAL VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
147	D-WP(C)/22733/2025 WP(C)/15957/2025	NIRMALA BARIK VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/23131/2025 WP(C)/15958/2025	SABITA RANI RATH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
149	D-WP(C)/23135/2025 WP(C)/15959/2025	SABITA RANI RATH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
150	D-WP(C)/23057/2025 WP(C)/15960/2025	AJIT KUMAR RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
151	D-WP(C)/23010/2025 WP(C)/15961/2025	BANITA DASH VS MANAGER, BHARAT VIKAS GROUP (BVG INDIA) LTD,BBSR	BHAGYA LAXMI MISHRA VS	// 0 //
152	D-WP(C)/23022/2025 WP(C)/15962/2025	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	D-WP(C)/23070/2025 WP(C)/15963/2025	AJAYA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
154	D-WP(C)/23011/2025 WP(C)/15964/2025	RENUBALA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
155	D-WP(C)/23017/2025 WP(C)/15965/2025	NEELACHAL MILITA MANCHA, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
156	D-WP(C)/23139/2025 WP(C)/15966/2025	BIPRA CHARAN BAGH VS ASST. REGISTRAR OF COOPERATIVE SOCIETIES, KUCHINDA CIRCLE	SHAKTI DATTA TRIPATHY VS	// 0 //
157	D-WP(C)/22606/2025 WP(C)/15967/2025	M/S DREAM INDIA MEDICAL INSTITUTE, KANSARIGUDA, NABARANGPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
158	D-WP(C)/23095/2025 WP(C)/15968/2025	M/S. HOUSE OF HINDOL, BBSR VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA, CUTTACK	NIRMAL CHANDRA MOHANTY VS	// 0 //
159	D-WP(C)/22609/2025	M/S DREAM INDIA MEDICAL INSTITUTE, KANSARIGUDA, NABARANGPUR	SUBHANKAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15969/2025	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/22866/2025 WP(C)/15970/2025	GOBARDHAN BISWAL VS VICE CHANCELLOR, IGNOU, NEW DELHI	JAYDEEP PAL VS	// () //
161	D-WP(C)/23146/2025 WP(C)/15971/2025	SCHOOL MANAGING COMMITTEE OF HARISCHANDRAPUR HIGH SCHOOL, MAYURBHANS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //
162	D-WP(C)/23051/2025 WP(C)/15972/2025	JIBAN KUMAR SAMAL VS CHAIRPERSON ODISHA SUB ORDINATE STAFF COMMISSION, BBSR	RAJIB RATH VS	// () //
163	D-WP(C)/22714/2025 WP(C)/15973/2025	SANDHYARANI MISHRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //
164	D-WP(C)/23065/2025 WP(C)/15974/2025	ALEKHA CHANDRA SAHOO VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// () //
165	D-WP(C)/23055/2025 WP(C)/15975/2025	GATIKRUSHNA SWAIN VS CHAIRPERSON ODISHA SUB ORDINATE STAFF COMMISSION, BBSR	RAJIB RATH VS	// () //
166	D-WP(C)/23154/2025 WP(C)/15976/2025	SANTOSH KUMAR MAHABHOI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //
167	D-WP(C)/20478/2025 WP(C)/15977/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
168	D-WP(C)/23129/2025 WP(C)/15978/2025	DHARANIDHAR NAYAK VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// () //
169	D-ABLAPL/16258/2025 ABLAPL/6717/2025	BULU @ SOUBHAGYA BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TIGIRIA /113 /2020 () //
170	D-ABLAPL/16638/2025 ABLAPL/6718/2025	SUBHADRA MANDAL @ TUKA VS	ARUN KUMAR BEHERA VS	BHOGRAI /152 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/16468/2025 ABLAPL/6719/2025	STATE OF ODISHA SATYANARAYAN SAHOO VS	BIPIN KUMAR NAYAK VS	// RANPUR /158 /2025 ()
172	D-ABLAPL/16489/2025 ABLAPL/6720/2025	STATE OF ODISHA SATYAJIT MAJHI VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /7 /2024 ()
173	D-ABLAPL/16879/2025 ABLAPL/6721/2025	STATE OF ODISHA SK. ISMAIL VS	PRAVASH CHANDRA JENA VS	// BASTA /138 /2025 ()
174	D-ABLAPL/16644/2025 ABLAPL/6722/2025	STATE OF ODISHA ABHAY @ ABHAY KUMAR PARIDA VS	ARUN KUMAR BEHERA VS	// / ()
175	D-ABLAPL/16852/2025 ABLAPL/6723/2025	STATE OF ODISHA SUSHREE SWAGATIKA MUND VS	MANAS KUMAR CHAND VS	// PAHALA /471 /2024 ()
176	D-ABLAPL/16935/2025 ABLAPL/6724/2025	STATE OF ODISHA JITEN @ JITENDRA BADAPANDA @ PANDA VS	SAMIR KUMAR MISHRA VS	// JANKIA P.S. /74 /2025 ()
177	D-ABLAPL/16940/2025 ABLAPL/6725/2025	STATE OF ODISHA SUBASH KUMAR MALLIK @ SUBASH MALIK VS	SUJIT SATAPATHY VS	// RAJNAGAR /185 /2025 ()
178	D-ABLAPL/16823/2025 ABLAPL/6726/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	KULDEEP MOHANTY VS	// / J.M.F.C. BALASORE(RURAL)(Baleshwar)
179	D-ABLAPL/16942/2025 ABLAPL/6727/2025	STATE OF ODISHA JAYAKRUSHNA MAJHI VS	SATYA NARAYAN MISHRA 4 VS	2(A)CC/0000091/2023 MARINE KASIA /84 /2025 ()
180	D-ABLAPL/15515/2025 ABLAPL/6728/2025	STATE OF ODISHA SANJAY KUMAR ROUT VS	ANUGRAHA NARAYAN SAMANTRAY VS	// NANDANKANAN /167 /2025 ()
181	D-ABLAPL/16884/2025 ABLAPL/6729/2025	STATE OF ODISHA REYASAT HUSSAIN VS GOVT. OF INDIA (ED)	KARUNAKAR DAS VS	// / () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/16420/2025 ABLAPL/6730/2025	RAGHUNATH NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /326 /2025 () //
183	D-ABLAPL/16939/2025 ABLAPL/6731/2025	SHASHANKA SHEKHAR PATI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	MANCHESWAR P.S. /14 /2019 () //
184	D-ABLAPL/16640/2025 ABLAPL/6732/2025	BHIMAKANTA TAREI @ BHIMA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /184 /2025 () //
185	D-ABLAPL/17035/2025 ABLAPL/6733/2025	NIROD KUMAR SINGH VS DEPUTY COMMISSIONER OF POLICE, KHORDA	GANESH PRASAD MOHANTY VS	TOMANDO /58 /2025 () //
186	D-ABLAPL/16855/2025 ABLAPL/6734/2025	PRITAM GARNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANGUL SADAR PS /286 /2025 () //
187	D-ABLAPL/17117/2025 ABLAPL/6735/2025	SIBA MAHALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /198 /2025 () //
188	D-ABLAPL/17051/2025 ABLAPL/6736/2025	MANABHANJAN LENKA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /706 /2024 () //
189	D-ABLAPL/17006/2025 ABLAPL/6737/2025	PRASANT KUMAR MALLIK VS STATE OF ODISHA	ABESH KAMAL VS	BAIDESWAR /91 /2025 () //
190	D-ABLAPL/17029/2025 ABLAPL/6738/2025	DASA @ KARTIK SAMANTARAY @ KARTIKESWAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	PURI SADAR /445 /2024 () //
191	D-ABLAPL/17012/2025 ABLAPL/6739/2025	IBTEHAJ SAROSH VS STATE OF ODISHA	LALATENDU PRADHAN VS	DARGHA BAZAR /171 /2024 () //
192	D-ABLAPL/16263/2025 ABLAPL/6740/2025	AMAN AGARWAL VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /109 /2025 () //
193	D-ABLAPL/17059/2025	PRAKASH CHANDRA SWAIN @ PRAKASH ROUT	BISWARANJAN DALAI	NISCHINTAKOILI /110 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6741/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/15341/2025 ABLAPL/6742/2025	SURAKHYA MISHRA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	RASGOBINDPUR /171 /2025 () //
195	D-ABLAPL/17156/2025 ABLAPL/6743/2025	BISHNU CHARAN PATRA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	TANGI /62 /2024 () //
196	D-ABLAPL/16080/2025 ABLAPL/6744/2025	SATYAJIT BACHHAD VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	/ /0 () //
197	D-ABLAPL/16537/2025 ABLAPL/6745/2025	SARBESWAR DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	DHENKANAL SADAR /420 /2025 () //
198	D-ABLAPL/16082/2025 ABLAPL/6746/2025	RAHUL BACHHAD VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	/ /0 () //
199	D-ABLAPL/16641/2025 ABLAPL/6747/2025	BIMAL PRASAD BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURI SADAR /292 /2025 () //
200	D-ABLAPL/16801/2025 ABLAPL/6748/2025	A SANTOSH VS STATE OF ODISHA	CHITA RANJAN DASH VS	BERHAMPUR TOWN /188 /2025 () //
201	D-ABLAPL/16721/2025 ABLAPL/6749/2025	MANGULI @ MANGARAJ JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /418 /2025 () //
202	D-ABLAPL/16927/2025 ABLAPL/6750/2025	SAMSUN NISHA @ RUMA BIBI VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /192 /2025 () //
203	D-ABLAPL/16943/2025 ABLAPL/6751/2025	ADITYA @ ADITYA KUMAR GIRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /84 /2025 () //
204	D-ABLAPL/16944/2025 ABLAPL/6752/2025	KABI RANA VS	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /70 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/16405/2025 ABLAPL/6753/2025	STATE OF ODISHA GIRISH CHANDRA LENKA VS	SRIMA DASH VS	// MAHILA P.S. BUXIBAZAR /80 /2025 ()
206	D-ABLAPL/17008/2025 ABLAPL/6754/2025	STATE OF ODISHA SUSAMA MALLIK VS	AMULYA RATNA PANDA VS	// JENAPUR /193 /2025 ()
207	D-ABLAPL/17109/2025 ABLAPL/6755/2025	STATE OF ODISHA MAYADHAR MOHANTY VS	SURYAKANTA DASH VS	// BAIDESWAR /100 /2025 ()
208	D-ABLAPL/17009/2025 ABLAPL/6756/2025	STATE OF ODISHA DEVI PRASAD JENA @ BUBU JENA VS	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /76 /2019 ()
209	D-ABLAPL/17193/2025 ABLAPL/6757/2025	STATE OF ODISHA LAXMIDHAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	// GHASIPURA /242 /2025 () //